<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 266 OF 2016 & IA NO. 561 OF 2016

Dated: 3rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: PEL Power Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Anr.		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Ashwin Ramanath Mr. Anand K. Ganesa Ms Swapna Seshari	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Ms. Suparna Srivasta Ms. Sanjna Dua for R	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk